

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR
EP No. 4 of 2026

(MEENAKSHI NATRAJAN Vs SHRI TARUN CHUGH AND OTHERS)

Dated : 04-08-2026

*Shri Ajay Gupta - Senior Advocate (through video conferencing)
assisted by Shri Rajeev Mishra - Advocate for the petitioner.*

Heard on admission.

Issue notice to respondents, on payment of requisite process fee within
seven working days.

List on 11.09.2026 along with service report.

(B. P. SHARMA)
JUDGE

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